

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

5.C.P.(CAA)/95(MB)2022
IN C.A.(CAA)/69(MB)2021

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **25.04.2022**

NAME OF THE PARTY: Eloise Energy Private Limited

SECTION 230-232 OF THE COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

1. Ms. Vidisha Poonja, Ld. Counsel for the Petitioner present.
2. List this matter for hearing on **06.06.2022**.

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

Sd/-
RAJESH SHARMA
Member (Technical)

SVR